			p . c	SCHEDULE	2020	
			Format for statistical	data for the Month of Au (See Rule 3)	gust, 2020	
SN	Name of the Court	No. of cases pending (on the 1° day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	1287	659	1946	187	N/A
						delyer of

Randomly Allocated case

Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-4

List of total no. of cases randomly allocated during the month

S. N0.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur				Nil	

न्यायाधीरा वाणिज्यिक न्यायालय, क्रश-1 जर्भ Case managemen hearing

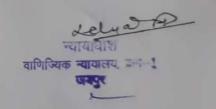
Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur				Nil		



Contested case list

Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-6

Contested Commercial Cases disposed during the month of August, 2020

	N	Court	District	Case No	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Set tled)	Date of execution of decree		Act Section
(1)	(2)	(3)	(4)	(8)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	1			206/2020	Amit Tanwar and others V/s Finova Capital Pvt. Ltd.	Sh. Rahul Kamwar Sh. Rakesh Ajmera	04-06-2020	Nil	10-08-2020	67	Contested	Nil	Nil	Sec. 34 Arb. Act
		Judge, Commercial Court no I, Jaipur	Jaipur Metro-II	35/2020	AU Small Finance Bank Ltd. V/s Ravi Gautam	Sh. G.D. Bansal Sh. Ravi Shankar Sharma	06-06-2020	Nil	24-08-2020	79	Contested	Nil	Nil	O39 R1and 2 read with 151 CPC & Trade Mark Act, 1999

न्यायावीस वाणिज्यिक न्यायालय, ३१-1 Summary of commercial cases

Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur	Jaipur Metro-II	1287	659	187	1759



pre institution mediation

Judge, Commercial Court No 1, Jaipur

Month August-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
- 1				Nil		

न्याबाधीश न्याबाधीश विधिक न्याबत्य कम-1 जक्पुर Electronic process list

Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge. Commercial Court no 1. Jaipur	Jaipur	Nil	Nil	Nil	Nil	Nil



e-court fees

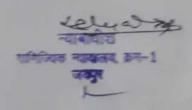
Judge, Commercial Court No 1, Jaipur

Month August-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SK	Court	District	Case No.	Petitioner s/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
	(2)		(4)	(5)	(6)	(7)	(8)
	Andres.	Jaipur	1071/20	KMBL vs. Suryaprakash Sharma	Sh. Divesh Sharma	07-08-2020	05-08-2020
2 3	Continue I.	Jaipur Jaipur	1072/20	KMBL vs. Habib KMBL vs. Nathuram Choudhary	Sh. Divesh Sharma	07-08-2020	05-08-2020
4		Jaipur	277/20	SBI vs. M/s Shambhu Dayal Kailash Chand	Sh. Divesh Sharma Sh. Vikas Pujari	07-08-2020 20-03-2020	05-08-2020 19-03-2020
5		Jaipur	278/20	SBI vs. M/s Mahalaxmi Textiles	Sh. Vikas Pujari	20-03-2020	19-03-2020
7		Jaipur	282/20	SBI vs. M/s Jai Ambay Creation ICICI Bank vs. Rakesh Kumar Baberwal	Sh. Vikas Pujari Sh. Rakesh Ajmera	20-03-2020 03-07-2020	19-03-2020 30-06-2020
8		Jaipur	284/20	ICICI Bank vs. Devendra Singh	Sh. C.P. Sharma	10-08-2020	08-07-2020
9		Jaipur	285/20	ICICI Bank vs. Hanif Khan	Sh. C.P. Sharma	10-08-2020	08-07-2020
		Jaipur	286/20	ICICI Bank vs. Hamida Khan	Sh. C.P. Sharma	10-08-2020	08-07-2020
12		Jaipur Jaipur	294/20	IDBI vs. M/s Shri Shakti Fly Ash Bricks Co. IDBI vs. M/s Balaji Steel & Iron	Sh. Bansidhar Sh. Bansidhar	21-03-2020 21-03-2020	19-03-2020 19-03-2020
13		Jaipur	301/20	SBI vs. M/s Little Priyanshi	Sh. O.P. Pareek	25-08-2020	24-08-2020



S-1 Form-1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month August, 2020

				t for Statistical data See Rule 3(1)]		
S.No.	Name of Court	No. of cases (on the lst day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	617	55	656	16	N/A

Judge Commercial Court No. 2 Jaipur

Diam Alta

S-2 Form-1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month August, 2020

			List of c	For	rm 1 d during	the montl	n		
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate		Advocate E-	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur			ā	Nil	•		10

Judge Commercial Court No. 2

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month August, 2020

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court No. 2 Jaipur

S-2 Form-3

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month August, 2020

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court No. 2 Jaipur

S-2 Form-4

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month August, 2020

	List of total	no. of cases i	Form 4 randomly all	ocated durin	g the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil
			Page 1			Judge Commercial Co Jaipu

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month August, 2020

Form 5

List of cases in which Case Management Hearing was held during the month Advocate Date of Date of case Case No. Petitioner District Sr. Court management Registration Name Vs. No. Hearing Respondent Name -8 -7 -6 -4 -3 -2 -1 Nil Nil Nil Nil Jaipur Metro Nil C.C. 2 II, jaipur

> Judge Commercial Court No. 2 Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month August, 2020

Form 6 Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Relief was sought and Pre- Institution Mediation did not take place	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	
-1	-2	-3	-4	-5	-6	-7	-(Yes/No)	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Judge Commercial Court No. 2 Jaipur

Page 1

Court Name Commercial Court 2, Jaipur Metro II, Jaipur Month August, 2020

Form 7

Summary of Commercial Cases during the month

Sr. No.	Court	District		Total number of cases instituted	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	617	55	16	656

Judge
Commercial Court No. 2
Jaipur

Med Form-6(1)

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

Month August, 2020

	List	of cases received	d for Pre-Institu	ution Mediation	and Settlemer	nt during the i	nonth
Sr.		Name of			Total	Total	Total
		Mediation	of	of applications	number of	number of	number of
No.		Centre [For		received during	casessettled	non-starter	applications
		example,	pending on	the month	duringthe	cases during	pending at
		DLSA or Main	the 1st day of		month	the month	the end of
		Mediation	the month				the month
		Centre					
		Mumbai]					
	-1	-2	-3	-4	-5	-6	-7
	1			Nil			

Judge

Judge

Commercial Court No. 2

Page 1

Commercial Court No 3, Jaipur Metro-II

Month August-2020 [See rule 10 (2)]

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1st day of the month	Total no. of applications received during the month	settled during the	Total no. of non- starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)

वाणिरिज्ञक न्यायालय, क्रम-3 जयपुर

Commercial Court No 3, Jaipur Metro-II

Month August-2020

Form-7

	S	ummary o	f Commercial	Cases during		
SN	Court	District	Total no. of cases pending on the 1 st day of the month		Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro- II	Jaipur Metro-II	538	62	54	546

र्रितालवीसः चाणिन्दिक स्थायालयः, क्रम-उ ज्यापर

Contested case list

Commercial Court No 3, Jaipur Metro-II

Month July-2020

Form-6

Contested Commercial Cases disposed during the month of August, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Data as	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No	Date of	Days for	Nature of Disposal (Contested/ Settled)	Date of execution		
(1)	(2)	(3)	(4)	(5)	(6)	(7)		(0)	(10)		-	decision	
1	Commercial	2 2	1		(0)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	77
1	Court no 3, Jaipur Metro-11	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	(14) Nil

इन्त्रम् पा**र्**ष

Commercial Court No 3, Jaipur Metro-II

Month August-2020 Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court		Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Managemen Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- Il		1		Nil		(6)

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-3 जयपुर

Randomly Allocated case

Commercial Court No 3, Jaipur Metro-II

Month August-2020

Form-4

	List of to	tal no. o		orm-4 domly alle	ocated duri	ng the month
SN	Court	District		022 - 0000 manage	Case type	Case Count (No. of case: randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(0)
1	Commercial Court no3, Jaipur Metro- 11				Nil	

व्याधितः । व्याधितः सन्

Electronic process list

Commercial Court No 3, Jaipur Metro-II

Month August 2020

Form-3

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro-	Nil	Nil	Nil	Nil	Nil	Nil

Commercial Court No 3, Jaipur Metro-II e-court fees

Month August-2020

SN	Court	District	C vi	Payment of Co Petitioner v/s	urt fees was	made during	the many
(1)	(2)		-	Respondent	Advocate	Dute Of	Date of e-Payment of
	Commercial	(3)	(4)	(5)	(6)	Registration (7)	Court Fees
1	Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	(8) Nil

वाणिष्यिक न्यायात्य, कम-3 जयपुर



SCHEDULE Format for statistical data for the Month of July, 2020

/			- omar for statistical	(See Rule 3)		
SN	Name of the	No. of cases pending (on the 1st day of	No. of New cases instituted (during the month as per column	Total cases pending in the count (on the last day of the month as	No. of cases disposed (during the month as per column 3)	Average no. of days taken decide the case
	Court	Month)	3)	per column 3)	(6)	(7)
(1)	(2)	(3)	(4)	(5)		7.7
1	Commercial Court no 3, Jaipur Metro-II	538	62	546	54	NIA

	Cour	rt Name-	Commerc	ial Court n	o. 4, Jaip	ur	
		1	Month- Au	gust, 2020			
	List of cases in	n which e-F	For	m 2 ourt fees was	made durin	g the month	
Sr.		District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of
No.	Court		-4	-5	-6	-7	-8
-1	-2	-3	-4	-3			
1	Commercial Court no. 4, Jaipur	Jaipur	Execution Not Registered	Tenax India v/s Chandna Infra	Ad. Mohit Gupta	Not registered yet	17.3.2020

न्यायाधीश वाणिज्यक न्यायालय, क्रम-4 जयपुर

S-2 Form-3

	Cor	urt Name	- Comme	rcial Court	no. 4, Jai	pur	
				ugust, 2020			
Form	3List of cases in	which Elec	ctronic Servi	ce of Process	has taken p	lace during th	e month
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	5 ° ~ ~	-	-

न्यायाधीरा वाणिज्यिक न्यायालय, क्रम-4 जयपुर

Court Name- Commercial Court no. 4, Jaipur Month- August, 2020

	List of total	no. of cases 1	Form 4 randomly a	llocated durin	g the month	0 2
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	
1	Commercial Court no. 4, Jaipur	Jaipur		Nil		

न्यायाधीश वाणिज्यिक न्यायालय, क्रम-4 जयपुर

	Co	urt Name-	Commer	cial Court	no. 4, Jai	pur	
		1	Month- Au	igust, 202	0		
	List of cases	in which Cas		m 5 ent Hearing v	was held dur	ing the mont	h
Sr. No.	Court		Case No.				Date of case
-1	-2	-3	-4	-5	-6	-7	-
1	Commercial Court no. 4,		-	-	-	-	-

न्यायाधीरा वाणिज्यिक न्यायालय, क्रम-4 जयपुर

								S-2 Fo	rm-6				
				C	ourt Name	e- Comme	rcial Cour	rt no. 4, J	aipur				
						Month - A							
						Fo	orm 6						
	-,				Contested con	nmercial cas	es disposed o	luring the i	month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate		Whether	Date of Decision	Days for	Nature of Disposal (Contested /Settled)	execution of decree		Act Section
-	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur	Jaipur	CMNC 352/2019	RIICO v/s Supeme Asphault	Sh. Chandrashe khar and Sh. Anurag	23.10.2001	No	13.8.2020	18 Years 9 months 20 days		-	-	Sec. 34 Arbitration Act

न्योधार्थः बाणिज्यिक न्यायालयः क्रम--4 जयपुर

	Court Na	ame- Com	mercial C	ourt no. 4	, Jaipur	
		Month	– August	, 2020		
			Form 7			
	Summ	ary of Comn	nercial Cases	during the	month	
Sr. No.	Court		number of cases pending on	number of cases instituted during the	number of cases disposed during the	Total number of cases pending at the end of the month
-	-2	-3	-4	-5	-6	-7
	Commercial Court no. 4, Jaipur	Jaipur	664	53	14	703

न्यायाधीर। वाणिज्यिक न्यायालय, क्रम-जयपुर

Med Form-6(1)

	Court N	ame- Con	mercial (Court no. 4	, Jaipur	
		Mont	h – August	, 2020		
List of	cases received	for Pre-Instit	ution Mediati	on and Settle	ment during t	he month
Sr. No.	Mediation Centre [For	number of applications pending on	received during the	And the second s	non-starter cases during	Total number of applications pending at the end of the month
	-1 -2	-3	-4	-5	-6	-
1	-	-	-	-	-	-

वाणिज्यिक न्यायालय, क्रम् 4 जयपुर

Med Form-6(2)

Court Name- Commercial Court no. 4, Jaipur Month - August, 2020

S. No		No. of application received by Authority		plicant Party	Nature of Op	oposite Party	No.	of application	ns slab- wise	as per Schedu	ıle-II	No. of application disposed off as per Rule 3(4) and 3(6)	referred for	No. of application where no settlement arrived at as per Rule 7(1)(ix)	where parties
			Individual	Corporate	Individual	Corporate	1	П	III	IV	V				
-1	-2	-3	-4	-5	-6	-7	L.		-8			-9	-10	-11	-12
	-			-	-		- 1	-	-	-	-	-	-	-	

	Court		commercianth – Augu		. 4, Jaipur	
		For	rmat for Statis			
S.No.	Name of Court	No. of cases (on the 1 st day of month of)	cases instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	month as per	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4,	664	53	703	14	-

र्माधारीय वाणिज्यक न्यायालयं, क्रम-4 जयपुर

		Co		Commerc			pur		
				Month- Au	gust, 2020				
			List o	Fort of cases e-filed		month			D 1 - 6-
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	
	-2	-3	-4	-5	-6	-7	-8	-9	-10
-1 1	Commercial			J		Nil			
1	Commercial Court no. 4, Jaipur	Jaipur				Nil			

न्यायाधीस वाणिज्यिक न्यायालय, क्रम— जयपुर

Sum

			SCHEDULE			
	FORMA	AT FOR STATISTIC	AL DATA FOR TH	HE MONTH AUGU	JST 2020	
			(SEE RULE 3)			
	NAME OF COURT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1141	75	13	1203	341

न्यायाधीश वाणिज्यिक न्यायालय अजमर

				MONTH AUGU	ST 2020		
				FORM 2			
	LIST O	F CASES IN	WHICH E-PAY	MENTS OF COU	RT FEES WAS N	MADE DURING TH	E MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

नोटः दो सिविल वाद में ई-कोर्ट फीस पेश कि गई थी परन्तु पोर्टल पर ई-कोर्ट फीस का सत्यापन नही हो सका जिस पर वकील प्रार्थी द्वारा उक्त कमी को दुरूस्त करने हेतु समय चाहा गया।

वाणिज्यिक न्यायालय अजम्ब

				MONTH AUGU	ST 2020		
				FORM 3	3		
	LIST OF CASE	S IN WHICH	ELECTRONIC	C SERVICE OF PR	OCESS HAS TA	KEN PLACE DURI	NG THE MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय अजमर

		М	ONTH AUGUST 20	20		
	LIST OF TOTA	AL NO. OF CASES	RANDOMLY ALL	OCATED DURING	THE MONTH	
			FORM-4			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURN (NO. OF CASES RANDOMLY ALLOCATED
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

न्यायाधीश सामितिक त्यायात्म्य अजमर

				MONTH AUGU	ST 2020		
				FORM 5	5		
	LIST O	F CASES IN	WHICH CASE	MANAGEMENT I	HEARING WAS	HELD DURING THE	MONTH
S.NO	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिकः न्यायालयः अजमर

COMMERCIAL COURT AJMER MONTH AUGUST 2020 FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF AUGUST 2020

S N O	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	100 Tel 100 Te	WHETHER		DAYS FOR	NATURE OF	EXECUTION	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	-	-	-		-) -	-	-	-	-	-

न्यायाधीश

वाणिज्यिक न्यायालय अजमर

	SUMMARY	OF COMMERCI	FORM -7 AL CASES DURING	THE MONTH AU	IGUST 2020	
			AUGUST- 2020			
S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 st DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1141	75	13	1203

न्यायाधीश वाणिज्यिक न्यायालय अजमर

	LIST OF CASES RECEIVED	FOR PRE-INSTIT	SEE RULE 10(2) UTION MEDIATION	ON AND SETTLEM	ENT DURING THI	E MONTH
	DIOT OF CORP		AUGUST- 2020			TOTAL NO. OF
S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 st DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	APPLICATIONS PENDING AT THE END OF THE MONTH
		2	4	5	6	7
1	2 NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश

वाणि,वियवः न्यायालयः अजमर

		COMMER	CIAL COURT JODHF	PUR METRO, JODHPU	R	
			Month - AUG	UST 2020		
			Format for Statis (See Rule 3	A CONTRACTOR OF THE PARTY OF TH		
S.No.	Name of Court	No. of cases (on the 1st day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	4	7
	COMMERCIAL COURT	1106	36	1142	18	

न्यायाचीश

जाणिज्यिक न्यायालय (2 जोधपुर

Sheet2

				COMMERCIAL COURT JODHP	UR METRO, J	ODHPUR			
				Month AUGUS	T 2020				
				Form 1 List of cases e-filed duri	ng the month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registratio n	Date of e- filing
	2	3	4	5	6	7	8	9	10

न्यायाधीश

गणिज्यिक न्यायालय ह जोधपुर

	COMM	ERCIAL COU	RT JODHPU	R METRO, JOD	HPUR		
		MON	TH AUGUST	2020			
	List of cas	es in which e-Paym	Form 2 ent of Court fee	s was made during th	he month		
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Cour Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur		-	NIL		The later was a second

क्यायाचीश वाणिज्यिक न्यायालय ७ जोधपुर

		COMME	RCIAL COUR	T JODHPUR METRO	, JODHPUR		
				H AUGUST 2020			
				FORM 3	MARINE SEPTIM		
		F List of cases in v	which Electronic Se	ervice of Process has taken p	lace during the mo	onth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			NII		

Page 1

न्यायाग्रीश वाणिज्यिक न्यायालय ब्रीजोधपुर

Sheet5

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - AUGUST 2020

	1	ist of total no. of	Form 4 f cases randomly allocate	ed during the mon	th	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur		-	

न्यायाचीश गणिज्यिक न्यायालय ह जोधपुर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - AUGUST 2020

Form 5
List of cases in which Case Management Hearing was held during the month

Sr.	Court	D:	the state of the s	anagement Hearing was hele	during the month		
No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management
E PR	2	3	4	5			Hearing
	Commercial court	Jodhpur		3	6	7	8
27111013VIII	The second court	Journpur			-		

न्यायाचीश

वाणिज्यिक न्यायालय ि जोधपर

COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH AUGUST 2020

Form 6

			-			nmercial case	s disposed di	iring the mo		1	1 - 0		1
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	execution of decree	Number of days for execution of decree from date of decision	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Commercial	Jodhpur	-	-	-	-		-	-	-	-	-	-

न्धाराष्ट्रीश

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धाणिज्यिक न्यायालय **ा** जोशपर

Sheet8

		COMME	RCIAL COURT JODH	PUR METRO, JOI	DHPRU	
			Month AUGU	ST 2020		
			Form 7			
			Summary of Commercial Ca	ses during the month		
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases	Total number of cases disposed during the month	Total number of cases pending at the end of the month
A Print Street or 1	Court		Total number of cases pending on the 1st day of	Total number of cases instituted during the	disposed during the	Total number of cases pending at the end of the month

न्यायाधीश

जियक न्यायालय © जोधपुर

Sheet9

1		COMMERCIA	L COURT JODHPUR MONTH AUGUST		PUR	
		List of cases received	for Pre-Institution Mediation a		he month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	7	Total number of applications		Total number of non- starter cases during the month	Total number of applications pending at the end of the month
1	2	3	4	5	6	7
1	JODHPUR METRO	-		17/2003		-

न्यायाचीश जाणिज्यिक न्यायालय हिजोधपुर

S-1 Form-1

Court Name COMMERCIAL COURT KOTA Month AUGUST/2020

Format for Statistical data [See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1st day of month of)	(during the	pending in the court (on	month as per	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	996	4	991	9	N/A

Page 1

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.) S-2 Form-1

Court Name COMMERCIAL COURT KOTA Month AUGUST/2020

Form 1
List of cases e-filed during the month

			List of cases	s e-mea aurin	g the month				
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज्य.)

Court Name COMMERCIAL COURT KOTA MonthAUGUST/2020

			· LORICIA LO	0001,2020			
	List of cases	in which e-I		rm 2 Court fees was	made durin	g the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

न्यायाधीश वाणिज्यक न्यायालय कोटा (राज.) S-2 Form-3

Court Name COMMERCIAL COURT KOTA MonthAUGUST/2020

Form 3List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	КОТА	NIL	NIL	NIL	NIL	NIL
2							

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज.)

Court Name COMMERCIAL COURT KOTA Month AUGUST/2020

Sr.	List of total n	io. of cases r	Form 4 andomly all	ocated durin	g the month	
No.		District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2						

न्यायाधीश बाणिज्यिक न्यायालय कोट्य राज्ये

S-2 Form-5

Court Name COMMERCIAL COURT KOTA MonthAUGUST/2020

Sr. Court No. Case No. Petitioner Name Vs. Respondent Name -1 COMMERCIAL Case No. Petitioner Name Vs. Respondent Name -3 -4 -5 -6 -7 NIL NIL NIL NIL NIL NIL NIL NI		List of cases in	ng the month					
-1 COMMERCIAL LOTA NIL NIL NIL NIL NIL NIL	last section of	Process and the second	Land State of the Control of the Con	The same of the sa	Petitioner Name Vs. Respondent	Advocate	Date of Registration	management Hearing
COMMERCIAL LOTA NIL NIL NIL	_	-2	-3	3	-4 -	5	-6	-7
	1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL

Page 1

न्यायाधीश वाणिज्यिक न्यायालय कोटा (राज)

S-2 Form-6

Court Name COMMERCIAL COURT KOTA Month AUGUST/2020

Form 6

			¥	Co	ntested con	nmercial cases	disposed du	ring the mo	onth	9	1	Mumbar of	Act Section
С	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal		execution of		f
-1		2 -	-3	-4 -	5	-6 -	7 -	8	-9	-10			-13 -14
-	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL	NIL	NI	L NIL	NIL	NIL	NIL
-								1			1	1	

न्यायाधीरी वाणिज्यिक न्यायालय कोटा (राज.)

Court Name COMMERCIAL COURT KOTA Month AUGUST/2020

List of cases received for Pre-Institution Mediation and Settlement during the month Centre [For example, No. DLSA or Main Mediation Centre Mumbai] Total Total number of applications pending on received the 1st day during the of the month month Total Total number of applications received during the month Total number of casessettled duringthe month Total number of number of applications pending at the end of the month Total number of casessettled duringthe month Total number of number of applications pending at the end of the month Total number of number of casessettled duringthe month Total number of number of applications pending at the end of the month Total number of number of casessettled duringthe month Total number of number of cases during the month NIL	-						
COMMERCIAL COURT			number of applications pending on the 1st day	number of applications received during the	number of casessettled duringthe	number of non-starter cases during	number of applications pending at the end of
S NIII NIII NIII NIII	-1	-2		-4	-5	-6	-7
	I		NIL	NIL	NIL	NIL	NIL

वाणिष्यिक न्यायालय कोटार्भूराज.)

Page 1

Court Name COMMERCIAL COURT KOTA MonthAUGUST2020

				Form 7		ж.		
Sr.	Court	mary of Co	m	mercial Case	s during the	month		
No.	Court	District		Total number of cases pending on	Total number of cases instituted during the	Total number of cases disposed during the month	Total number of cases pending at the end of the month	
-1	-2		-3	-4	-5	-	-6	-7
1	COMMERCIAL COURT KOTA	kOTA		996	4	9	991	

न्यायाधीश वाणि**रियक न्याया**लय

Page 1

Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Aug, 2020

(See Rule 3)

SN	Name of the Court (on the 1st day of (during the month as per column 3)		Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	790	15	805	5	Approximately 413 Days

Judge

Commercial Court,

Udaipur

e-court fees

Commercial Court, Udaipur

Month Aug-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil

Judge

Commercial Court,

Udaipur

Commercial Court, Udaipur

Month Aug-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	Case No196/2020 Execution	Lakki Steel Counstruction Vs Rajastha State	Pankaj Tamboli	11.08.2020	-
2	Commercial Court, Udaipur	Udaipur	Case No10/2020 cm 38	Hindusthan Zinc ltd Vs doshiyan	Harsh Vardhan	11.08.2020	-

Judge Commercial Court, Udaipur

Randomly Allocated case

Commercial Court, Udaipur

Month Aug-2020

Form-4

List of total no. of cases randomly allocated during the month											
SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	J =	5					

Judge Commercial Court Udaipur

Case managemen hearing

Commercial Court, Udaipur

Month Aug-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing													
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)													
1			CIS No.112/2018 C.O.	Oriental Insurance Vs M/s Western Carriers	Shyam Sunder Sharma	03.09.2016	18.08.2020													
2			CIS No.46/2018 C.O.	Oriental Insurance Vs M/s Shriniwas Roadways	Shyam Sunder Sharma Vs Naresh Soni	22.04.2017	19.08.2020													
3	Commercial	***		111:	11.J.:	Ildoinuu	IIdoinuu	IIdoimuu	113-:	IIdoinuu	IIdoimuu	Ildoinum	Ildainus	Udainur	Ildainur	CIS No.3/2019 C.O.	M/s Laxmi Engineering Vs M/s Har Bhajan	Satya Narayana Gupta Vs Jitendra Jain	15.12.2012	19.08.2020
4	Court Udaiput Udaipur		CIS No.50/2019 C.O.	M/s Bharat Aircone Vs Mewar Hospital	Pushpendra Paliwal Vs Kisan Singh Rathore	18.07.2019	19.08.2020													
5			CIS No.99/2018 C.O.	SBI Vs Shiv Singh Ranawat	Praveen Khandelwal Vs Manoj Agrawal	18.09.2019	19.08.2020													
6			CIS No.73/2019 C.O.	M/s Maheshwari Digitech Vs Shanti Lal	Satya Narayana Gupta Vs Kundan Singh Soni	19.09.2019	20.08.2020													

Judge Commercial Court, Udaipur

Contested case list

Commercial Court Udaipur

Month Aug-2020

Form-6

Contested Commercial Cases disposed during the month of Aug, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre- Institution Mediation did not take place Yes/No		Days for Disposal	Nature of Disposal (Contested/Sett led)	Date of execution n of	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)

Nil

Commercial Court Udaipur

Summary of commercial cases

Commercial Court Udaipur

Month Aug-2020

Form-7

			Summary of Comm	nercial Cases during	the month	
SN	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	790	15	5	800

Judge Commercial Court, Udaipur

pre institution mediation

Commercial Court Udaipur

Month Aug-2020 [See rule 10 (2)]

	List of cases	received for Pre -I	nstitution Mediation	and Settlement	during the month	
SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 st day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	30	9	0	0	39

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

Judge Commercial Court Udaipur